

O.A. No. 989/2006

23/12/2013

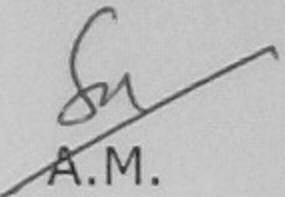
Hon'ble Mr. Justice S.S. Tiwari, J.M.

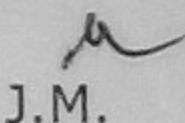
Hon'ble Mr. Shashi Prakash, A.M.

Case called out in the revised list.

None appears for either party even today.

A perusal of records shows that none has been appearing for the applicant. It appears that the applicant has lost interest in prosecuting the matter. Accordingly, O.A. stands dismissed in default and for non-prosecution.


A.M.


J.M.

/M.M/